

ANo 1453/06

(3)

REGISTRAR

20.09.07

List O.A. C.C.P./R.A.

before Hon'ble Bench for

Adm. C.O./H. On

22.11.07

REGISTRAR

OR

Misc application No. 2073/07

has been filed on 1-10-07.

by. Sr. S.M. Ali, Advocate.

and Mention slip, allowed

on 03-10-07.

Submitted

3/10/07

MA No 2073/07

in
OA. 1453/06

03/10/07

Hon. Mr. K.S. Menon. AM.

Shri S.M. Ali for the applicant Shri AN. Ambasta
brief holder to Shri S.S. Sharma counsel for the respondents.
learned counsel for the applicant mentions that he
has moved a MA. No. 2073/07 for withdrawal of the
OA. In view of his submission in para-4 of the
MA. No. 2073/07, I am inclined to allow the
applicant to withdraw this OA. MA No. 2073/07
is allowed. Accordingly, OA. is dismissed as
withdrawn.

g
AM.

(M)